

- (b) if so, the steps taken to ensure the safety of these people;
- (c) the steps taken to create job opportunities for the people so that they do not migrate; and
- (d) the details thereof?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA): (a) and (b) Central Government has not been informed of any such case of migration in Orissa.

(c) and (d) The Ministry of Rural Development is implementing the schemes -viz. Jawahar Gram Samridhi Yojana (JGSY), Swarnjayanti Gram Swarozgar Yojana (SGSY) and Employment Assurance Scheme (EAS) in the rural areas of the country for creating additional employment opportunities for the rural poor.

IAY in Uttar Pradesh districts

3505. MISS FRIDA TOPNO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the list of villages of masauli block of district Barabanki (Uttar Pradesh) included in the Indira Awaas Yojana;
- (b) whether Kurilpuri (Kamaura) village has been included in the above Yojana; and
- (c) if so, as to why above village has been outrightly denied to get benefit from this Yojana?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA): (a) to (c) The information is being collected from Government of Uttar Pradesh and will be laid on the Table of the House.

Drinking water supply to Nagar Kurnool

3506. SHRI SOLIPETA RAMACHANDRA REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether proposal for drinking water supply to Nagar Kurnool parliamentary constituency from Krishna back water and Srisaillam Dam has been approved;
- (b) if so, the allocation made therefor; and